

[Print](#)**Defective Case Register from 2026-03-07 to 2026-03-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/9406/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1. In cause title of the application Year of L.A .R case no wrongly furnished.
2	D-CRLMC/6412/2026	JUDHISTHIR SAHOO	2026-03-07	14-NOT PROPERLY INDEXED.
3	D-WPCRL/6341/2026	RAKESH BEHERA	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED QUESTION OF MAINTAINABILITY OF THIS WPCRL AGAINST THE ORDER OF REMAND DTD.18 02.2024 PASSED BY THE LRNED SDJM and FURTHER C.T CASE NO.97/2024 BY LRNED SESSIONS JUDGE
4	D-WP(C)/9409/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1. In cause title of the writ petition, year of L.A.R case no wrongly furnished.
5	D-WP(C)/9400/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1. In cause title of Writ petition,Year of L.A.R case no wrongly furnished.
6	D-WP(C)/9416/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1. R.O.R furnished in Annexure-1 not in the name of petitioner
7	D-WP(C)/9412/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1. In cause title of the Writ petition, year of L.A.R case no wrongly furnished.
8	D-WP(C)/9595/2026	DEBADUTTA KANUNGO	2026-03-07	8-CAUSE TITLE NOT IN ORDER.
9	D-CONTC/7376/2026	ACHYUTANANDA PATTANAİK	2026-03-07	CAUSE TITLE OF W.P(C) NO.5256/2025 BE FILED, THEN PUT UP FOR SR
10	D-WP(C)/9402/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1.In cause title of the application year of the L.A.R case no wrongly furnished.
11	D-ABLAPL/6865/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-03-07	page no.11 partially neat
12	D-WP(C)/9537/2026	PABITRA KUMAR NAYAK	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Put up for S.R. after filing of Annexure-8.
13	D-WPCRL/6888/2026	SATYA NARAYAN MISHRA 4	2026-03-07	QUESTION OF MAINTAINABILITY OF THIS WPCRL AGAINST THE ORDER PASSED IN S.T CASE
14	D-WP(C)/9545/2026	PABITRA KUMAR NAYAK	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished in declaration of I.A.
15	D-RPFAM/9566/2026	NIRMAL KUMAR ROUSTRAY	2026-03-07	Good ground not furnished
16	D-CONTC/7172/2026	ADV.	2026-03-07	8-CAUSE TITLE NOT IN ORDER. 30-OTHER DEFECT (IF ANY)  i) Date of order not correctly furnished in Index..ii) Synopsis and Date chart not filed and Not mentioed in Index and Book mark.iii)Name of the contemnror not furnished in cause title.iv) Address of the petitioner in cause title not tally with Affidavit. v) Sl no. 4 of the affidavit not correct.
17	D-CONTC/7375/2026	PRASANTA KUMAR PRADHAN	2026-03-07	CAUSE TITLE OF W.P(C) NO.4280/2015 BE FILED THEN PUT UP FOR SR
18	D-WP(C)/9051/2026	TUSAR KUMAR MISHRA	2026-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-WP(C)/8982/2026	SUBHA KUMAR MISHRA	2026-03-07	30-OTHER DEFECT (IF ANY)  1. Date mentioned in Ann.6 of Index not correct.
20	D-BLAPL/6435/2026	TANMAYA KUMAR MOHANTY	2026-03-07	30-OTHER DEFECT (IF ANY)  T.R. case No. mentioned in cause title not tally with the free copy of Rejection order
21	D-WP(C)/9039/2026	BIBHUTI BHUSAN MISHRA	2026-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-WP(C)/9119/2026	SWOYAM PRABHU JENA	2026-03-07	1. Dt. 22-2-2024 in annex.8 no tally with index.
23	D-WP(C)/9181/2026	TANMAY MISHRA	2026-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Name of filling advocate not mentioned in Vnama
24	D-CMP/9660/2026	PRASANTA KUMAR MOHANTY (2)	2026-03-07	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D-WP(C)/9171/2026	TANMAY MISHRA	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Identified by not signed by filing advocate
26	D-WP(C)/9019/2026	AMIYA KUMAR MOHANTY	2026-03-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)

				Page 21 and 25 not neat.D.Fee of Rs.50/- not paid in the v.nama.
27	D-WP(C)/8983/2026	BHABANI SHANKAR RAYAGURU	2026-03-07	1. Ann.3 not attested. 2. Ann.5 page 57 to 59 not legible. 3. Neat copy of Ann. 11 12 14 and 17 be filed. 4. Description of Ann.15 in Index and Para 4.16 not match with the document filed. 5. Ann.22 page 127 not legible
28	D-WP(C)/9025/2026	JANARDAN NAIK	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 188 190 202 203 280 not neat.Annexures 1 to 5 not mentioned in the petition copy.Paragraph not correctly mentioned in the affidavit.Page 189 not found
29	D-WP(C)/9002/2026		2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Ground not mentioned in the petition copy.Occupation not mentioned in the affidavit.
30	D-CRLMC/6333/2026	NIHAR RANJAN OJHA	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.Date of impugned order dated 07.02.2026 under Annexure-4 does not tally with prayer of the petition. 2.Paragraph no. not correctly furnished in declaration of the I.A. 3.Name of Opp.Party not correctly furnished in the entire petition and V.nama.
31	D-CONTC/8009/2026	ADV.	2026-03-07	1. FAO case number and Date of disposal not correctly furnished in cause title.
32	D-WP(C)/9020/2026	RAJIB LOCHAN PATTNAIK	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 and 23 not neat.
33	D-CRLMC/5829/2026	JAWAHARLAL NAYAK	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 30-OTHER DEFECT (IF ANY) 1. Nomenclature not correctly furnished Sl. no.1 in Index. 2. Serial Numbers not correctly furnished in Index. 3. Provision of law not correctly furnished in cause title. 4. Prayer for stay not permissible in CRLMC petition. 5. Fathers name of the petitioner not furnished in cause title. 6. Opp. party No.3 may be not a party in this case. 7. Name of the opp. party not correctly furnished in Index. 8. Page no.7

				Annex-I(A) and I(B), Page no.11 Annex-II, Page no.16 Annex-III, Page no.44 Annex-IV, Page no.51 Annex-V and Page no.65 Annex-VI not exhibited.
34	D-WP(C)/9131/2026	SANKET KANUNGO	2026-03-07	1. page no. 37 partially legible.
35	D-CONTC/8524/2026	ADV.	2026-03-07	cause title of annex.1 to be filed.
36	D-WP(C)/9134/2026	SANKET KANUNGO	2026-03-07	page no.18 partially neat.
37	D-WP(C)/9023/2026	TUSHAR KANTA NAYAK	2026-03-07	Date not mentioned in the v.nama.
38	D-CONTC/7339/2026	SOURAV DAS	2026-03-07	LEAVE TO PREFER THE CONTC PETITION ON BEHALF OF PETITIONERS BE FILED ,PUT UP FOR SR AFTER FILING
39	D-CRLMC/6689/2026	PRASHANTA KUMAR NAYAK	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished in the petition of I.A.
40	D-CRLMC/5943/2026	RAMESH CHANDRA BEHERA	2026-03-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of Informant Husband mentioned in Synopsis of the petition
41	D-WA/745/2026	SUDHANSU SEKHAR JENA	2026-03-07	30-OTHER DEFECT (IF ANY) Being aggrieved not properly furnished, good ground certificate not furnished, further SR after disposal of IA reg. limitation.
42	D-CRLMC/6704/2026	RABINDRA KUMAR PRUSTY	2026-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1.Petitioner signed in V.nama and L.T.I.furnished in affidavit in the petition and I.A.
43	D-WP(C)/9487/2026	LAXMIKANTA BEHERA	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-RVWPET/9451/2026	HARIPAD MOHANTY	2026-03-07	Neat copy of page no. 49 51 to 54 are to be filed
45	D-ABLAPL/6899/2026	NISHIKANTA MISHRA	2026-03-07	Occupation not furnished in affidavit.
46	D-MATA/9539/2026	BHAGABAT PRASAD RATH	2026-03-07	Period of Delay 54 days
47	D-ABLAPL/6872/2026	SURYAKANTA DASMOHAPATRA	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization for other petitioner not furnished in the affidavit
48	D-MATA/9429/2026	GOUTAM KUMAR ACHARYA (SR.	2026-03-07	30-OTHER DEFECT (IF ANY)

		ADV.)		Good ground not furnished.
49	D-ABLAPL/6867/2026	KEDARNATH SAHOO	2026-03-07	D.C.fee Rs.50/- to be paid on v.nama.
50	D-ABLAPL/6882/2026	DILLIP KUMAR SAHU	2026-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
51	D-ABLAPL/6880/2026	TRILOCHAN DASH	2026-03-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
52	D-BLAPL/6638/2026	ABHISHEK MOHANTY	2026-03-07	30-OTHER DEFECT (IF ANY) 1.P.S name not furnished in Paragraph 1 of the application.
53	D-CMP/9541/2026	BHASKAR CHANDRA PANDA	2026-03-07	1. As per annex.6 Petitioners and op.parties are not properly furnished in the C.T. then S.R. will be made.
54	D-WP(C)/9477/2026	SANGRAM JENA	2026-03-07	Page no.17(a) not mentioned.
55	D-WP(C)/9584/2026	SUBHADUTTA ROUSTRAY	2026-03-07	14-NOT PROPERLY INDEXED. AB not mentioned in index
56	D-CMP/9510/2026	AMITAV TRIPATHY	2026-03-07	1. petitioner no.1- w/o.Late Subash ch. Mohapatra not mentioned in C.T and age of both petitioner and resps. not properly furnished as per annex.1 .2.
57	D-WP(C)/8991/2026	AJIT KUMAR PANDA	2026-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Facts in Synopsis not proper.
58	D-CMP/9615/2026	SUDHANSU SEKHAR JENA	2026-03-07	Copy of Complaint in C.S No-1603/2018 be filed for verification of Parties.
59	D-WP(C)/8992/2026	TUSAR KANTI PRAHARAJ	2026-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Page 1 to 3 of Petition not signed. 2. Name of father of Deponent in Affidavit not correct. 3. Ann.1 not attested.
60	D-RSA/9578/2026	PRAHALLADA SAHU	2026-03-07	1. Period of Delay 08 days delay. I.A. not filed. 2. put up for S.R .after filing of c.copy of T.C. Jt. and decree .
61	D-WP(C)/8950/2026	SANJAY KUMAR PATRA	2026-03-07	1. Ann.1 not attested. 2. Synopsis and Date Chart not page marked
62	D-CMP/9596/2026	JITENDRA KUMAR MISHRA (2)	2026-03-07	Age of petitioner no.2 not furnished in v.nama.
63	D-WP(C)/8979/2026	MANOJ KUMAR MOHANTY (2)	2026-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and Date Chart not page marked. 2. Period mentioned in CT not proper. 3. Ann.3 not attested

64	D-CMP/9037/2026	NARAYAN PRASAD PARIJA	2026-03-07	Status of parties not mentioned in cause title.
65	D-CRLMP/6598/2026	PRATAP NAIK	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-BLAPL/6720/2026	DHIRENDRA KUMAR MOHAPATRA	2026-03-07	30-OTHER DEFECT (IF ANY) Annexure-3 not reflected at page No. 28.
67	D-WP(C)/8996/2026	PRABHAKAR SABAT	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked in Index as well as in document.
68	D-CRLMP/6495/2026	GOUTAM KUMAR ROUTRAY	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page no.6 repeated twice. 2. Page nos.10 and 12 not legible. 3. Name of the both parties not mentioned in V.nama.
69	D-CONTC/8909/2026	SIDHARTHA SWAIN	2026-03-07	wp (c) no. not correctly furnished in date chart
70	D-CRLREV/6675/2026	SMITA RANJAN PATNAIK	2026-03-07	1.Period of Delay 368 days delay,Limitation petition not filed 2.Authentication fee Rs6.05/- not paid 3.C. copy of Annex-2 not filed
71	D-ABLAPL/6756/2026	HEMANT KU. TRIPATHY	2026-03-07	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
72	D-WP(C)/9000/2026	SANTOSH KUMAR MAHANTY	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked.
73	D-CMP/9542/2026	SUSANTA KUMAR LENKA	2026-03-07	14-NOT PROPERLY INDEXED. Pages No-67 to 70 not available in the Petition.
74	D-RPFAM/9617/2026	JAGANNATH BHUYAN	2026-03-07	name of petitioner not correct in ct
75	D-WP(C)/9010/2026	SUVENDU KUMAR RAY	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Occupation of Deponent not mentioned.
76	D-ABLAPL/6851/2026	NIRANJAN LENKA	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Pet. page 2 not signed. 2. Name of husband of Informant in para 8 be redacted. 3. Ann.1 not legible and not attested. Resubmit for SR after removal of defects.
77	D-RSA/8971/2026	SUMITRA MOHANTY	2026-03-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
78	D-WP(C)/9011/2026	BIBHUTI BHUSAN NANDA	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Page marking of Ann.3 in Index not correct.
79	D-RSA/6671/2026	DWARIKA PRASAD MOHANTY	2026-03-07	1.HCBA Welfare Fee of Rs.50/- not affixed on the other Vakalat.2.Address of Respondents

				No-1 and 2 not furnished in the C.T of the Appeal Memo.
80	D-BLAPL/6776/2026	ALOK KUMAR PANDA	2026-03-07	Page No. 5 to 7 not filed.
81	D-ABLAPL/6763/2026	MANAS KUMAR CHAND	2026-03-07	30-OTHER DEFECT (IF ANY) 1. Annexure-1 not neat and legible
82	D-RSA/9278/2026	AMIT PRASAD BOSE	2026-03-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable be corrected.
83	D-CRLMC/7106/2026	DEEPALI MAHAPATRA	2026-03-07	C.COPY OF F.I.R.NOT FILED.
84	D-ABLAPL/6769/2026	AMITAV TRIPATHY	2026-03-07	30-OTHER DEFECT (IF ANY) In affidavit, deponent s relation to the petitioner not furnished.
85	D-CMAPL/8494/2026	AJAYA KUMAR DASH	2026-03-07	Petition for leave to prefer CMAPL for petitioner represented through her grand daughter be filed.Put up for SR after removal of defect.
86	D-WP(C)/9052/2026	ITISHREE TRIPATHY	2026-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Date of copy of Show cause vide annex-1 not tally with Index.Annextures are not correctly mentioned in the petition copy.Name of the Adv not mentioned capital letter in the v.nama.
87	D-BLAPL/6767/2026	DEEPAK KU SAHOO	2026-03-07	Page No. 11 not legible.
88	D-WP(C)/9015/2026	BIBHU PRASAD CHHUALSINGH	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-ABLAPL/6804/2026	AMITAV TRIPATHY	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Subject code incorrectly mentioned in assessment slip.
90	D-STREV/9157/2026	PRATIK DASH	2026-03-07	1. Copy of not served on sales tax. i) wife of not mention in cause title. ii) Para no F repeat in grounds. iii) Date of receipt of the Tribunal order not mention in appeal memo. iv) Legible copy of page no 16-20 are to be filed. v) Para no. not correctly furnished in both the I.As. vi) Put up for SR reg calculation of limitation after removal of defects.

91	D-WP(C)/9141/2026	SUDHIR KUMAR PATRA, S.C	2026-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page nos.43 to 48 and 137 to 143 not properly rotated.
92	D-BLAPL/6733/2026	ANKANN PANDA	2026-03-07	30-OTHER DEFECT (IF ANY)  1. Case pending before the Lower Court incorrectly mentioned in petition. 2. Hologram of Rs.50/- not affixed in V.nama.
93	D-BLAPL/6751/2026	MANAS KUMAR CHAND	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-WP(C)/9018/2026	AKHAND	2026-03-07	30-OTHER DEFECT (IF ANY)  1. Ann.1 page 13 not properly scanned.
95	D-ABLAPL/6816/2026	NIRANJAN LENKA	2026-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Page no.19 not neat. 2. No. of C.T.Case in cause title does not tally with prayer of the petition.
96	D-BLAPL/6761/2026	BIJAYA KUMAR RAGADA	2026-03-07	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
97	D-CMAPL/9168/2026	GAJENDRANATH ROUT	2026-03-07	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
98	D-BLAPL/6784/2026	SIDDHARTH PRASAD MISHRA	2026-03-07	1. Receipt Showing Serv. copy To Vigilance not Filed. 2. mobile Phone Numbers Of All The Signing Advocates Not Indicated
99	D-WP(C)/9172/2026	LALITENDU MISHRA	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-BLAPL/6734/2026	SOUBHAGYA KUMAR DASH	2026-03-07	30-OTHER DEFECT (IF ANY)  Advocates Welfare fees of Rs.15/- not affixed in V.nama.
101	D-CMAPL/2878/2026	ADV.	2026-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. C. copy of dismissal order not filed. i) Synopsis and date chart are not filed. ii) Reference certificate not furnished. iii) Put up for SR after filing of c. copy of dismissal order and removal of defects.
102	D-WP(C)/9146/2026	ASHOK KUMAR BEHERA	2026-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-BLAPL/6739/2026	KULDEEP MOHANTY	2026-03-07	14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY)  Pagination of one page not done after page No. 42.
104	D-BLAPL/6758/2026	MANGU NANDY	2026-03-07	Name of the Police Station mentioned in entire petition not tally with the F.I.R. copy.

105	D- CONTC/9113/2026	SOHAN MISHRA	2026-03-07	1. Fathers name of the petitioner not furnished in cause title. 2. Reference certificate not furnished. 3. WP(C) case number not correctly furnished in Prayer of the petition, Sl. no.4 in Index and entire petition.
106	D- ABLAPL/6781/2026	SUJAY SHANKAR SINGH DEO	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. L.A.A. fee of Rs.10/- not paid in V.nama. 2.Paragraph no. not correctly furnished in declaration. 3.Name of the deponent in affidavit does not tally with solemnly affirmation para.
107	D-WP(C)/9150/2026	SAUBHAGYA KUMAR SAMAL	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1. Age of the deponent in affidavit does not tally with cause title.2.Ground not furnished.3. Page nos.24 27 28 and 30 not neat and legible.
108	D- CONTC/7842/2026	ADV.	2026-03-07	1. WP(C) case number and CONTC case number not correctly furnished in para no.6 and Prayer of the petition
109	D-WP(C)/9370/2026	PRASANNA KUMAR MISHRA	2026-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not mentioned affidavit in the I.A.
110	D-RSA/8885/2026	MANAS RANJAN SATPATHY	2026-03-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
111	D-WP(C)/9576/2026	NIRANJAN LENKA	2026-03-07	page no. 44 not neat
112	D-WP(C)/9378/2026	PRASANTA KUMAR SATAPATHY	2026-03-07	30-OTHER DEFECT (IF ANY)  Annex-3 not tally with Index.
113	D-WP(C)/8987/2026	GOPAL CHARAN MOHANTY	2026-03-07	30-OTHER DEFECT (IF ANY)  1. Title of deponent in Affirmation of Affidavit not correct.
114	D-WP(C)/9100/2026	SIDDHANT SARANGI	2026-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Ground not mentioned
115	D-WP(C)/9345/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY)  1. In Annexure-1, Name of the petitioner not in R.O.R
116	D-WA/8872/2026	ALOK RANJAN MOHANTY	2026-03-07	i) wp(c) no.and date of order wrongly mention in para no. 1.ii) Page no. 142 145 146 148 to

				150 153 154 166 186 260 to 262 264 266 267 478 are not properly scan. iii) Para no not correctly furnished in I.A.
117	D-CRLMP/6594/2026	JYOTIRMAYA SAHOO	2026-03-07	IN CAUSE TITLE PAGE NO. 1 PIN CODE OF OPP.NO. 4 NOT COMPLETED
118	D-CRLMC/6294/2026	AMITAV TRIPATHY	2026-03-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of Victim Husband mentioned in para no.5.
119	D-WP(C)/9340/2026	BIJAYA KUMAR BEHERA 1	2026-03-07	30-OTHER DEFECT (IF ANY) 1. In Annexure-1, name of the petitioner not in R.O.R

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 07-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
---------------	----------------------	--------------------	---	----------------------------

---